

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

COURT - II

Customs Appeal No. 20659 of 2021

[Arising out of the Order-in-Appeal No.359 to 365/2021
dated 14.09.2021 passed by the Commissioner of Customs
(Appeals), Bangalore.]

M/s. Xiaomi Technology India Limited

Orchid Block E, Embassy Tech Village,
Devarabeesanahalli,
Marathahalli Outer Ring Road,
Bangalore – 560 103.

....Applicants

Vs.

The Commissioner of Customs

Inland Container Depot
Whitefield
Bangalore – 560 066.

....Respondents

Appearance:

Ms. Neetu James, Advocate

Mr. Dyamappa Airani, Dy. Com. (AR)

....For Applicants

... For respondents

CORAM:

HON'BLE MR. P. A. AUGUSTIAN, MEMBER (JUDICIAL)

HON'BLE MRS. R. BHAGYA DEVI, MEMBER (TECHNICAL)

Date of Hearing : 03.07.2023

Date of Decision : 07.07.2023

This appeal is allowed. For Order, see order dated 07.07.2023 in
Customs Appeal No.20653 of 2021.

(P. A. AUGUSTIAN)
MEMBER (TECHNICAL)

(R. BHAGYA DEVI)
MEMBER (TECHNICAL)

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